

## HARYANA VIDHAN SABHA

### IV SESSION

### **BULLETIN NO. 2**

**Monday, the 7<sup>th</sup> March, 2011**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Monday, the 7<sup>th</sup> March, 2011 from 2.00 P.M to 6.24 P.M.).

#### **I. OBITUARY REFERENCE**

The Chief Minister made reference to the death of late Shri Arjun Singh, a former Union Minister and spoke for 3 minutes.

Dr. Ajay singh Chautala, a member from the Indian National Lok Dal and Shri Anil Vij, a member from the Bhartiya Janata Party spoke for 3 & 2 minutes respectively.

The Speaker also associated himself with the sentiments expressed in the House and spoke for 1 minute.

It was decided to send a message of condolence to the bereaved family.

The House stood in silence for two minutes as a mark of respect to the memory of the deceased.

#### **II. QUESTIONS**

(a) Starred:

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Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	9	2	--	21

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The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Un-starred: 22.

#### **III. WALK-OUT**

During the Questions Hour, all the Members of the Indian National Lok Dal present in the House and a Member of the Shiromani Akali Dal staged a walk out as a protest not being satisfied with the reply given by the Education Minister on the supplementary asked by Shri Ram Pal Majra, on Starred Question No.337.

#### **IV. STATEMENT UNDER RULE – 64**

Under Rule 64 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, the Parliamentary Affairs Minister, with the permission of the Speaker, made a brief Statement regarding the matter of Sikh massacre caused in village Haund Chillar of Rewari in 1984 and informed the House that the Government had constituted an Enquiry Commission headed by a retired Judge of the Allahabad High Court for the purpose and the Commission would be asked to submit the report within 6 months.

## **V. ADJOURNMENT MOTIONS**

When enquired, the Speaker informed the House that he had received a notice of Adjournment motion from Shri Anil Vij, MLA regarding corruption in fraudulent land acquisitions in the State has been disallowed.

The Speaker also informed the House that he had received a notice of Adjournment motion from Dr. Ajay Singh Chautala & fourteen other MLAs regarding selective release of land from the process of land acquisition and allotment of land in the State has been disallowed.

## **VI. NOTICES OF CALLING ATTENTION MOTIONS**

When enquired, the Speaker informed –

- (i) Shri Aftab Ahmed, MLA that his notice of calling attention motion regarding acute shortage of teaching staff in the Government Schools in Mewat District has been admitted for 8<sup>th</sup> March, 2011..
- (ii) Shri Aftab Ahmed, MLA that his notice of calling attention motion regarding damage of crops due to heavy rainfall in Mewat District. has been disallowed.
- (iii) Dr. Ajay Singh Chautala and three other MLA's that their notice of calling attention motion regarding poor health of Women and Children in the State has been sent to the Government for giving comments within 48 hours.
- (iv) Shri Ashok Kumar Arora, MLA that his notice of calling attention motion regarding water of Yamuna River being polluted due to the contaminated water discharged from residential areas and industries etc. has been disallowed.

## **VII. WALK OUT**

All the Members from the Indian National Lok Dal present in the House (except Shri Ashok Kumar Arora, M.L.A.) and a Member from the Shiromani Akali Dal staged a walk out as a protest against the decision of the Speaker for disallowing the notice of Adjournment Motion regarding selective release of land from the process of land acquisition and allotment of land in the State.

## **VIII. CALLING ATTENTION NOTICE AND STATEMENTS THEREON**

The Speaker admitted the calling attention motion No. 6 regarding non-provision of electricity for the people residing in the Dhanis/Deras located near villages given notice of by Shri Ashok Kumar Arora and two other MLAs and asked Shri Ashok Kumar Arora, M.L.A to read out his notice and the Minister concerned to make a statement thereafter.

Shri Ashok Kumar Arora, M.L.A. read out his notice.

The Power Minister made the statement thereon.

## **IX. MOTION UNDER RULE 121**

The Parliamentary Affairs Minister moved -

That the provisions of Rules 231, 233, 235 and 270 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly in-so-far as they relate to the constitution of the:-

- (i) Committee on Public Accounts;

- (ii) Committee on Estimates;
- (iii) Committee on Public Undertakings; and
- (iv) Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes,

for the year 2011-2012 be suspended.

He also moved –

That this House authorizes the Speaker, Haryana Vidhan Sabha, to nominate the Members of the aforesaid Committees for the year 2011-2012, keeping in view the proportionate strength of various parties/groups in the House.

*The motion was put and carried.*

#### **X. WELCOME TO THE FORMER DEPUTY SPEAKER**

The Parliamentary Affairs Minister welcomed Shri Gopi Chand Gahlot, former Deputy Speaker of Haryana Vidhan Sabha, who was sitting in the Speaker Gallery to witness the proceedings of the House.

#### **XI. DISCUSSION ON GOVERNOR'S ADDRESS**

Shri Venod Kumar Sharma, MLA while moving the motion:-

“That an Address be presented to the Governor in the following terms:-

‘That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on 4<sup>th</sup> March, 2011 at 2.00 P.M.’.”

and spoke for 53 minutes.

Shri Aftab Ahmed, MLA seconded the Motion and spoke for 18 minutes.

Sh. Om Prakash Chautala, a member from the Indian National Lok Dal, spoke for 89 minutes.

Sh. Anil Dhantori, a member from the Indian National Congress Party, spoke for 06 minutes.

#### **XII. WALK OUT**

During the discussion on the Governor's Address, all the Members of the Indian National Lok Dal present in the House, a Member of the Shiromani Akali Dal and all the Members from the Bhartiya Janata Party present in the House staged a walk out as a protest against the decision of the Hon'ble Speaker for not permitting him to read out his Calling Attention Motion No.9 given Notice of by Shri Anil Vij regarding massacre of Sikhs in the village Haund Chhillar of Rewari in 1984, which has been admitted for 7.3.2011.

The Deputy Speaker occupied the Chair from 6.19 P.M. to 6.24 P.M.

The Sabha then adjourned till 10.30 A.M. on Tuesday, the 8<sup>th</sup> March, 2011.